

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 15th NOVEMBER, 2023, 12.00 P.M.

**IA/6/GB/2020
In
CP/02/GB/2019**

**Present: 1. Hon'ble Member (Judicial), Shri P.Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Dr. (Mrs.) Natasha Gohain Vs. M/s G.M.Hospital Pvt.Ltd. 2. Smt. Atsungla F. Gohain & 3.Mr. Bimal Ch. Deori.
Under Section	U/s 213 of the Companies Act, 2013

For Petitioner (s) :

For Respondent (s) :

ORDER

No appearance either for the Petitioner or the Respondent.

Matter adjourned to **08.01.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**P. Mohan Raj
Member (Judicial)**